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Title : Motion regarding Nineteenth Report of Committee on Private Members' Bills and Resolutions (Motion adopted).

SHRI CHHEWANG THUPSTAN (LADAKH): I beg to move :

"That this House do agree with the Nineteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 2nd March, 2006."

MR. CHAIRMAN: The question is:

"That this House do agree with the Nineteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 2nd March, 2006."

The motion was adopted.

* At 1530 hours quorum bell was rung. No quorum was made. At 1534 hours quorum bell was rung again and no quorum was made. At 1538 hours once again quorum bell was rung and no quorum was made. Thereafter, the Secretary-General informed the members present as follows:

"Hon. Members, there is no quorum in the House. The House cannot meet till there is a quorum. The hon. Deputy Speaker has directed that the House will re-assemble at 4 p.m. today."

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